

Item-25

M.A.439/2003 in
O.A.3196/2002

24.2.2003

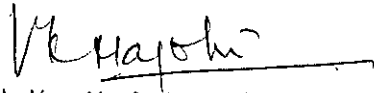
Present: Shri Asish Nischal, proxy for Shri R.Nischal,
counsel for the applicant


Shri V.P.Uppal, counsel for the respondents.

M.A.439/2003

The only prayer made in this M.A. is to extend the time limit by two months for complying with the Tribunal's directions.

The applicant is superannuating on 31.3.2003. In these circumstances, time is extended only by one month. M.A. is disposed of.


(V.K. Majotra)
Member(A).


(V.S. Aggarwal)
Chairman.

/dkm/